

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 120(ND)/2012  
TP25/397-398/ALL/16/CLB


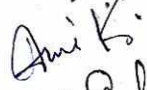


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016.

NAME OF THE COMPANY: Mr. Shardul Vikram Gupta

Vs.

M/s Gomti Prakashan Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal	COA	Petitioner	
2.	Anil Kumar	CS	do -	
3.	Nidhi Singh	Advocate	do -	
4.	Ashish K. Sriv.	Advocate	Respondent	

Order dated 09.08.2016

CP NO. 120 (ND)/12 Mr. Shardul Vikram Gupta vs. M/s Gomti Prakashan  
Pvt.Ltd.

The counsels for both sides entered appearance. These two matters are connected to the matters which were posted to 27.09.2016 for simultaneous hearing. List these matters also on 27.09.2016.

List the matter on 27.09.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.08.2016